

[17 August, 2001]

RAJYA SABHA

(c) The details of the capacity utilisation of these companies during the last three years is given below;

Sl. No.	Name of the company	Capacity utilisation (%)		
		1998-99	1999-2000	2000-01
1.	HFC-'N' (derated)	20.38	17.79	24.32
2.	FCI-'N' (derated)	23.40	19.00	15.00
3.	PDIL-(catalyst)	44.60	24.04	04.76
4.	PPCL-(SSP)	34.71	3.86	0.27
	(M-Phos)	10.83	11.67	—

Note : 'N' = Nitrogen nutrient; SSP = Single Super Phosphate

(d) The Financial implications on the revival of these four sick companies is dependent on the recommendations of the GOM and thereafter the decision of the competent authority in the Government and BIFR.

Life saving drugs under administered price control

2769. SHRI PARMESHWAR KUMARAGARWALLA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government have taken a decision to put a number of life saving drugs under the administered pricing control regime; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SATYA BRATA MOOKHERJEE): (a) and (b) Drugs and formulations based thereon are under price control in accordance with the criteria enunciated in the 'Modificaitons in Drug Policy, 1986' announced in September, 1994.

Modernisation of fertilizer industry

2770. PROF. M. SANKARALINGAM:
SHRI KA. RA. SUBBIAN:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government are taking appropriate steps to upgrade and modernise fertilizer industry, to make it competitive and viable in the international market;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SATYA BRATA MOOKHERJEE): (a) to (c) Fertilizer companies, being commercial entities, undertake upgradation/modernisation of their plants out of their own resources and/or by raising resources from the market, in order to remain competitive and viable in the changing techno-economic scenario. However, in case of loss making public sector undertakings, Government provides limited plan support to enable such undertakings undertake essential renewals/replacements in their plants. The details of the plan support provided by the Government to the public sector undertakings during the year 2000-01 are given below:

Name of the Public Sector Undertakings	Plan support (Rs. crore)
Fertilizer Corporation of India Ltd.	20.00
Hindustan Fertilizer Corporation Ltd.	57.00
Fertilizers And Chemicals Travancore Ltd.	40.00
Madras Fertilizers Ltd.	20.24
Projects & Development India Ltd.	1.00
Paradeep Phosphates Ltd.	12.48

Production of Urea in private factories

†2771. SHRI BRATIN SENGUPTA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether all the fertilizer factories in private sector are producing Urea to their full capacity;

(b) if not, the reasons therefor;

(c) the action proposed to be taken for production of Urea and DAP according to the full capacity, for meeting the domestic demand; and

(d) the factors responsible for disheartening performance by private sectors?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SATYA BRATA MOOKHERJEE): (a), (b) and (d) Some private companies have had a marginal shortfall in the production of urea in the recent past. However, the cumulative average capacity utilization of private

†Original notice of the question was received in Hindi.